

FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR		
RSI PRIVATE LIMITED		
OPERATING IN MANUFACTURING INDUSTRY OF GREY IRON CASTINGS		
AT KOLKATA & HOWRAH		
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of Corporate Debtor along with PAN/CIN/LLP No.	RSI Private Limited. (U51909WB1958PTC023703) PAN: AABCR6400P
2.	Address of the Registered Office	138, Biplabi Rash Behari Basu Road, Kolkata, West Bengal, India, PIN -700001.
3.	URL of website	No website.
4.	Details of place where majority of fixed assets are located	Factory Address: 30, Netaji Subhash Road, Liluah, Howrah - 711 104, West Bengal. (Factory situated on leasehold land. Lease agreement expire and not renewed. Eviction process going on, litigations in multiple courts/tribunal underway)
5.	Installed capacity of main products/ services	Installed Capacity of "Grey Iron Casting" is 9,600 MT per year
6.	Quantity and value of main products/ services sold in last financial year	Quantity of Main Product Sold: 1847.125 M/T Value of Main Product Sold: Rs. 3,90,05,932.53
7.	Number of employees/ workmen	There are 47 workers and about 14 employees (temporary) in the Company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email to: ibc.rsip ltd@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending email to: ibc.rsip ltd@gmail.com
10.	Last date for receipt of expression of interest	19th October, 2024
11.	Date of issue of provisional list of prospective resolution applicants	29th October, 2024
12.	Last date for submission of objections to provisional list	3rd November, 2024
13.	Date of issue of final list of prospective resolution applicants	13th November, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18th November, 2024
15.	Last date for submission of resolution plans	18th December, 2024
16.	Process email id to submit EOI	ibc.rsip ltd@gmail.com

Note*The above timelines are subject to the order of the Hon'ble NCLT, Kolkata Bench for extension of CRIP period by a period of 90 days as approved by the members of CoC in 3rd COC meeting held on 24th September, 2024.

PRATAP MUKHERJEE,
RESOLUTION PROFESSIONAL, RSI PRIVATE LIMITED
Reg no: IBBI/IPA-001/IP-P02515/2021-2022/13851
AFA No: AA1/13851/02/201024/106135, valid upto 20/10/2024
27/A, Bhattacharjee Para Road, Paschim Barisha,
P.O. Thakurpukur, Kolkata -700063

Place : Kolkata
Date : 04.10.2024

E-mail ID for all correspondence:ibc.rsip ltd@gmail.com